

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:583  
ANSWERED ON:22.11.2000  
MPLADS  
CHANDRA BHUSHAN SINGH

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether the Government propose to use teleconference technology for interaction between the Members and State Governments to reduce delays in implementation of projects sanctioned under the M.P. Local Area Development Scheme (MPLADS);
- (b) if so, the steps taken by the Government in this regard; and
- (c) the details of State Governments selected for introduction of teleconference facility?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE DEPARTMENT OF ADMINISTRATIVE REFORMS, PUBLIC GRIEVANCES IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE FOR THE DEPARTMENT OF DISINVESTMENT (SHRI ARUN SHOURIE)

(a) to (c) Guidelines on MPLADS provide for periodic teleconferences in association with MPs, for establishing contacts with the Heads of districts and local functionaries to clarify doubts and remove bottlenecks in the implementation of MPLADS scheme. Due to high cost and lack of infrastructural facilities, these teleconferences were found not feasible.

For smooth monitoring of the Scheme, however, the Districts Heads have been advised to submit monthly statements indicating details like number of works recommended/sanctioned/completed, funds received/ sanctioned/ balance amount left. The Committees on MPLADS of Lok Sabha and Rajya Sabha periodically review, inter-alia, the progress of works under MPLADS. The Lok Sabha Committee on MPLADS at periodical intervals also holds interactive meetings in different States with Members of Parliament, Heads of Districts and the concerned officials of State Government and Central Government. In addition to these, Minister of State (Statistics & Programme Implementation) also holds meetings in different States with MPs, District Heads, concerned State officials to review the progress and sort out the bottlenecks from time to time. In view of this, holding teleconferences for the same purpose does not seem necessary at this stage.